

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (T) No. 1860 of 2017

With

W.P. (T) No. 1861 of 2017

With

W.P. (T) No. 1865 of 2017

With

W.P. (T) No. 1866 of 2017

With

W.P. (T) No. 1867 of 2017

M/s Ramkrishna Forgings Limited --- --- Petitioner in all cases

Versus

The State of Jharkhand & others --- --- Respondents in all cases

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through: Video Conferencing

For the Petitioner: Mr. Amrita Sinha, Advocate

12/ 24.06.2020 Ms. Amrita Sinha for the petitioner in all these writ petitions is present through Video Conferencing.

Let the matters be listed before a Bench of which, one of us (Anubha Rawat Choudhary, J) is not a Member.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

Ranjeet/